

1	2	3	4
23.	Sikkim	0	0
24.	Tamil Nadu	142	92
25.	Tripura	0	0
26.	Uttarakhand	9	55
27.	Uttar Pradesh	122	3
28.	West Bengal	297	265
29.	Andaman and Nicobar Islands	0	0
30.	Chandigarh	17	35
31.	Dadra and Nagar Haveli	0	0
32.	Daman and Diu	1	0
33.	Delhi	660	116
34.	Lakshadweep	0	0
35.	Puducherry	0	2
ALL INDIA		3044	1601

Source: Reserve Bank of India.

Decision on increasing gas price

2121. SHRI NARESH AGRAWAL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether Government has decided to increase the price of natural gas;
- (b) if so, whether Government has studied its impact on prices of related products and services;
- (c) if so, the details thereof; and

- (d) if not, the reasons thereof.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI) : (a) Government has approved the gas price formula based on the Rangarajan Committee recommendations which will be applicable from 1st April, 2014 for a period of five years, and the same has been published in the Gazette of India [(Extra-Ordinary) Part I, Section 1)] on 17.01.2014. The said Notification is available on MoP' AND NG's website, *i.e.*, <http://petroleum.nic.in> and it is also available on <http://www.egazette.nic.in>.

(b) and (c) As per MOPNG estimates, the outgo for every US \$ 1/mmbtu increase in gas price will be US \$ 628.63 million (Rupees 3457.5 crores @ Rupee Dollar exchange rate of 1 US \$ = Rupees 55) considering current allocation of 37.52 MMSCMD for Power sector. Outgo in Fertilizer sector due to US \$ 1/mmbtu increase in gas price taking domestic supply at current allocation of 31.50 MMSCMD will be US \$ 406 million (Rupees 2233 crores @ Rupee Dollar exchange rate of 1 US \$ = Rupees 55). The impact on CNG transportation and LPG cylinder has been estimated to be Rupees 2.93/kg and Rupees 27.9/cylinder respectively for every US\$ 1/mmbtu increase in gas price.

- (d) Does not arise.

Taking back of RIL gas block in KG Basin

2122. SHRI PALVAI GOVARDHAN REDDY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that Government has taken back five blocks from the Reliance Industries Ltd. (RIL), which have been discovered by them in KG D6 basin;

(b) if so, the details of each of the blocks and reserves of each block;

(c) whether it is a fact that Ministry has slapped US \$ 1.7 billion on RIL for missed production target;